

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 24th March, 2017
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 222/2014 (Civil Appeal No.5016/2016 & 10992/2016)	Forward Foundation & Ors. Vs. State of Karnataka & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rishabh Parikh, Adv. for Applicant Mr. Devraj Ashok, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. B. R. Srinivasa Gowda, Adv. for R-7 Mr. Ankur S Kulkarni, Adv. for R-8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shekhar G. Devasa, Adv. for R-9 Mr. Raju Ramachandan, Sr. Adv. for R-10 Mr. Sajjan Poovayya, Sr. Adv. with Mr. Praveen Sehrawat, Adv. for R-11 & 12 Mr. Atul Jha, Adv. for State of chhatisgarh Mr. Mahesh Agarwal, Adv.
2.	Original Application No. 157/2014	Sarav Shikshit Evam Vs. State of HP & Ors.	Y. S. Thakur, Adv. Mrs. Seema Sharma, DAG & Mr. D. K. Thakur, AAG for State of HP Mr. Devendra Dedha, Adv. for HPPCB Mr. Anil Kumar Chandel, Adv. Mr. Chinmoy Pradip Sharma, Adv. for R-8 Mr. Rajul Shrivastava, Adv.
AFTER NOTICE			
3.	Original Application No. 57/2017 (Earlier O.A. No. 101/2015 (CZ))	Shailendra Singh Vs. State of M.P. & Ors.	
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 306/2016 (M.A. No. 562/2016)	Social Action for Forest and Environment (SAFE) Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. B. V. Niren, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Kumar Mishra, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. Rachana Joshi Issar, Adv. for R-6 & 8 Mrs. Shoba, Adv. for R-10 Mr. J. M. Sharma, Sr. Adv. with Mr. Ajit Sharma, Adv. Mr. A.D.N. Rao, Adv. for ASI

5.	Original Application No. 471/2016	People for Education Research Scholarship and Outward Nutrition Vs. Union of India & Anr.	Mr. Anuj Chauhan, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Dr. Abhishek Atrey, Adv. for R-2 Mr. Raj Kumar, Adv. for CPCB
6.	Original Application No. 58/2017	Mahendra Pandey Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for MoUD Mr. Raj Kumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP Ms. Sushma Singh, Adv. for R-8 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-6 & 7
FOR HEARING			
7.	Original Application No. 221/2016	Debadityo Sinha & Anr. Vs. Ministry of Environment, Forests Climate Change & Ors.	Ms. Parul Gupta, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for R-1 Mr. B. V. Niren, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for R-5
8.	Original Application No. 404/2016 (M.A. No. 758/2016, M.A. No. 920/2016, M.A. No. 1122/2016 & M.A. No. 12/2017)	Naresh Zargar Vs. Ministry of Environment & Forests&Anr.	Mr.Shreyas Dharmadhikari & Mr. Harmeet Singh Ruprah, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Ms. Divya Prakash Pandey, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P.
9.	Original Application No. 405/2016	Rajeev Suri Vs. Union of India & Anr.	Mr. Rajeev Suri, Applicant in person Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Saurabh Sharma, Adv. for R-1 Mr. Shiv Mangal, Sharma, AAG with Mr. Saurabh Rajpal, Adv.for state of Rajasthan Ms. Divya Prakash Pande, Adv.
10.	Original Application No. 433/2015	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Ms. Filza Moonis, Adv. for R-5 Mr. Ajay Aggarwal, Adv. for R-6 Mr. Ravishankar S.S., Adv. Mr. G. Ramakrishna Prasad, Adv.
11.	Original Application No. 231/2014	Doaba Paryavaran Samiti Vs State of U.P & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr.Abhishek Yadav,Adv. for R-1, 4, 7 to 18 Mr. A.K. Prasad, Adv. for R-2 Ms. Panchajanya Batra Singh,Adv. for R-3 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-6 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for Ministry of Water and Sanitation
12.	Original Application No.66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti Vs. State of U.P. & Ors	Mr. Gaurav K. Bansal, Adv. for Applicant Mr.Abhishek Yadav, Adv. for R-1, 6, 9 to 22 Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra Verma, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. for R-8 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for Ministry of Water and Sanitation

CASES OF COURT NO. 2			
FOR ADMISSION			
13.	Appeal No. 05/2017, (M.A. No.202/2017, M.A. No.203/2017 & M.A. No.234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant
14.	Original Application No. 148/2017	Abhinav Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sharad Chauhan, Adv. for Applicant
AFTER NOTICE			
15.	Original Application No. 138/2017	M/s KRBL Limited Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Abhimanyu Pratap Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
16.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
17.	Original Application No. 658/2016 (M.A. No. 1234/2016)	Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors.	Mr. Kaushal Yadav, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. Mukul Singh, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for MoRT Ms. Bhavana Dahoon, Adv. for NHAI Ms. Niharika, Adv. for R-6
FOR HEARING			
18.	Original Application No. 115/2017	Shailesh Singh Vs. Central Ground Water Board & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-3 Mr. B. V. Niren, Adv. for R-2
19.	Original Application No. 355/2016 (M.A. No. 210/2017)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohar Singh & Mr. M. C. Premi, Advs.
20.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPCCB
21.	Original Application No. 473/2016	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Mr. Abhishek Yadav, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
22.	Original Application No. 64/2016	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 & 4 Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17

23.	Original Application No. 377/2015 (M.A. No. 908/2015, M.A. No. 207/2017, M.A. No. 283/2017 & M.A. No. 284/2017)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Mr. Vimal Dubey & Mr. Avneesh Arputham, Advs. for Intervenor Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Rahul Kumar, Adv. for Intervenor
24.	Original Application No.125/2013	Rameshwar Singh Vs. State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. Kulshrestha, Adv. for UPSIDC

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